

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :22/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/48677/2024 ARBP/98/2024	PRAFULLA CHANDRA PANDA VS MANAGING DIRECTOR ,ODISHA STATE DISASTER MANAGEMENT AUTHORITY (OSDMA),KHURDA	JATINDRA KUMAR MOHAPATRA VS	// ( //
2	D-BLAPL/34927/2024 BLAPL/11725/2024	DHANAPATI @ DHANPATI DUMURI VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	SEMILLIGUDA /76 /2024 SPECIAL JUDGE,JEYPORE(Koraput) TR/000059/2024
3	D-BLAPL/34928/2024 BLAPL/11726/2024	ASHOK TOIKA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	CHANDILI /201 /2024 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/000030/2024
4	D-BLAPL/34934/2024 BLAPL/11727/2024	MALAYA SAHOO @ MALAY SAHOO VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	BRAHMAGIRI /522 /2024 GRAM NYAYALAYA AT BRAHMAGIRI GR/0000598/2024
5	D-BLAPL/34926/2024 BLAPL/11728/2024	RANJAN MALLICK VS STATE OF ODISHA	SAMARESH PATTANAİK VS	ERASAMA /321 /2024 J.M.F.C.,ERASAMA(Jagatsinghapur ) GR/0000541/2024
6	D-BLAPL/34939/2024 BLAPL/11729/2024	MANOJ NANDI VS STATE OF ODISHA	SAMARESH PATTANAİK VS	//0 ADDL SESSIONS JUDGE, KUJANG(Jagatsinghapur) Spl/0000036/2024
7	D-BLAPL/34914/2024 BLAPL/11730/2024	BEIN @ DILU BEHERA VS STATE OF ODISHA	SURESH KUMAR JENA VS	TALCHER TOWN /183 /2024 A.D.J.,TALCHER(Anugul ) Spl/0000003/2024
8	D-BLAPL/34910/2024 BLAPL/11731/2024	VISHNU KUMAR VISHWAKARMA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	//0 J.M.F.C.,NARASINGHPUR(Cuttack) 2(A)CC/0000152/2024
9	D-BLAPL/34899/2024 BLAPL/11732/2024	RAJ NAIK VS STATE OF ODISHA	KASHINATH PATTANAİK VS	DARGHA BAZAR /217 /2024 J.M.F.C.(II),CUTTACK(Cuttack) GR/0001146/2024
10	D-BLAPL/34882/2024 BLAPL/11733/2024	BUNTY @ ABHIJIT BEHERA VS STATE OF ODISHA	RAKESH RANJAN DASH VS	CHANDRASEKHARPUR /769 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha ) CT/0001777/2024
11	D-BLAPL/34947/2024 BLAPL/11734/2024	CHHOTAN SHIL VS STATE OF ODISHA	ANIRUDHA DAS VS	//0 SPECIAL JUDGE,SONEPUR(Sonepur ) SPL. 2(a)C.C./0000030/2024

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12	D-BLAPL/34862/2024 BLAPL/11735/2024	GHANA BALMUCH VS STATE OF ODISHA	SARADA PRASAD DASH VS	THAKURMUNDA /141 /2022 ADDL.SESIONS JUDGE,KARANJIA(Ma ST/0000020/2023
13	D-BLAPL/34950/2024 BLAPL/11736/2024	SAMIR SHIL VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 SPECIAL JUDGE,SONEPUR(Sonepur )
14	D-BLAPL/34655/2024 BLAPL/11737/2024	NANDA @ SUSHANTA NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	BANARAPAL /259 /2023 A.D.J.,ANGUL(Anugul ) CT/0000320/2023
15	D-BLAPL/35030/2024 BLAPL/11738/2024	JITENDRA MISHRA VS STATE OF ODISHA	SABYASACHI MISHRA VS	/ /0 DISTRICT & SESSIONS JUDGE,BERHAM
16	D-BLAPL/34363/2024 BLAPL/11739/2024	BIJAYA KUMAR UDAYASINGH VS STATE OF ODISHA(VIG.)	SIMSON JENA VS	2(A)CC/0000049/2024 BHUBANESWAR VIGILANCE /22 /2024 SPL.JUDGE (VIG.),BHUBANESWAR(Kho GR/0000030/2024
17	D-BLAPL/34088/2024 BLAPL/11740/2024	DAKA DAS VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	KODALA /486 /2021 ADJ,KODALA(Ganjam) ST/0000013/2022
18	D-BLAPL/34513/2024 BLAPL/11741/2024	GHANASHYAM NAIK VS STATE OF ODISHA	KIRTAN DANG VS	SAINTALA /305 /2024 J.M.F.C.,SAINTALA(Balangir) GR/0000292/2024
19	D-BLAPL/35021/2024 BLAPL/11742/2024	RAJENDRA SETHY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BHADRAK RURAL /288 /2024 SPL. JUDGE,BHADRAK(Bhadrak ) Spl/0000074/2024
20	D-BLAPL/34538/2024 BLAPL/11743/2024	SOHELA BIBI @ SWELEHA BEWA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /437 /2024 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000268/2024
21	D-BLAPL/35018/2024 BLAPL/11744/2024	MUKESH KUMAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	LACHHIPUR /154 /2024 SPECIAL JUDGE,SONEPUR(Sonepur ) Spl/0000061/2024
22	D-BLAPL/34994/2024 BLAPL/11745/2024	FAKIR SUNA VS STATE OF ODISHA	JAGABANDHU SAHU VS	TARBHA /318 /2024 SPECIAL JUDGE,SONEPUR(Sonepur ) Spl/0000063/2024
23	D-BLAPL/35000/2024	BADAL SINGH	PRAMOD KUMAR JENA	JALESWAR /88 /2024

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	BLAPL/11746/2024	VS STATE OF ODISHA	VS	J.M.F.C.,JALESWAR(Baleshwar) CT/0000115/2024
24	D-BLAPL/35044/2024 BLAPL/11747/2024	NILANCHAL PATRO @ NILANCHA VS STATE OF ODISHA	LAMBODOR ACHARI VS	GANGAPUR (BHANJANAGAR) /550 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR
25	D-BLAPL/34523/2024 BLAPL/11748/2024	SUJIT KUMAR MOHANTY VS STATE OF ODISHA	BISWARANJAN DALAI VS	GR/0001584/2024 BRAHMANITARANG /211 /2024
26	D-BLAPL/35033/2024 BLAPL/11749/2024	BIRA KISHORE PRADHAN VS STATE OF ODISHA	ARUN KUMAR NAYAK VS	KHALLIKOTE /557 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALIKOTE
27	D-BLAPL/35017/2024 BLAPL/11750/2024	BABAJI SENDHA @ SANDHA VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	GR/0001315/2024 KAMAKHYANAGAR /82 /2016
28	D-BLAPL/34991/2024 BLAPL/11751/2024	SAMUEL RAITA VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	GR/0000136/2016 R.UDAYAGIRI /91 /2023
29	D-BLAPL/34597/2024 BLAPL/11752/2024	SANGAM MOHANTA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	Spl/0000078/2023 BARIPADA TOWN /472 /2024
30	D-BLAPL/34990/2024 BLAPL/11753/2024	PRADEEP MAJHI VS STATE OF ODISHA	ROHIT RANJAN RAY VS	Spl/0000050/2024 SPECIAL JUDGE,BARIPADA(Mayurbhanj)
31	D-BLAPL/34607/2024 BLAPL/11754/2024	JALA BHOI VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	Spl/0000078/2023 BALLIGUDA /242 /2024
32	D-BLAPL/34635/2024 BLAPL/11755/2024	BHABIT JANI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CT/0000419/2024 BHAWANIPATNA SADAR /389 /2024
33	D-BLAPL/32889/2024 BLAPL/11756/2024	DILIP SAHU VS STATE OF ODISHA	SHRABAN KUMAR AGRAWALA VS	Spl/0000999/2024 KEGAON /309 /2023
34	D-BLAPL/34416/2024 BLAPL/11757/2024	UMESH BADHEI VS	SAROJ KUMAR PADHY VS	A.D.J.,BHAWANIPATNA(Kalahandi) Spl/0000029/2024 BARGARH /595 /2024
				S.D.J.M.,BARGARH(Bargarh )

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35	D-BLAPL/33802/2024 BLAPL/11758/2024	STATE OF ODISHA SUNIL @ LALA NAG VS	JNYANANANDA PANDA VS	CT/0001726/2024 MUDANPUR RAMPUR /172 /2022 A.D.J.,BHAWANIPATNA(Kalahandi)
36	D-BLAPL/33050/2024 BLAPL/11759/2024	STATE OF ODISHA BHASKAR GOLORY VS	TARINI PANIGRAHI VS	CT/0000160/2023 DAMANJODI /88 /2024 SPECIAL JUDGE,JEYPORE(Koraput)
37	D-BLAPL/34223/2024 BLAPL/11760/2024	STATE OF ODISHA RABI HANTAL@VANTHALA RAVI VS	BASUDEV PUJARI VS	TR/0000090/2024 CHITRAKONDA /177 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang
38	D-BLAPL/34913/2024 BLAPL/11761/2024	STATE OF ODISHA SUSHANTA DAS VS	SHYAM SUNDAR CHHUALSINGH VS	Spl/0000195/2023 ANGUL TOWN /830 /2024 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug
39	D-BLAPL/33656/2024 BLAPL/11762/2024	STATE OF ODISHA BANSIDHARA SENAPATI VS	KHAGESWAR BEHERA VS	GR/0001692/2024 KHUNTUNI /177 /2024 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C
40	D-BLAPL/34694/2024 BLAPL/11763/2024	STATE OF ODISHA BIRA KISHORE PRADHAN VS	SUDEEP KUMAR SARANGI VS	CT/0000556/2024 KHALLIKOTE /555 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI
41	D-BLAPL/34010/2024 BLAPL/11764/2024	STATE OF ODISHA SK.TABREJ HOSSEN @ TABREJ HOSSEN VS	SANJIT MISHRA VS	GR/0001313/2024 PURI SADAR /397 /2024 NYAYADHIKARI,PURI(Puri)
42	D-BLAPL/34775/2024 BLAPL/11765/2024	STATE OF ODISHA MUKUNDA NAYAK VS	AMIT BISWAL VS	GR/0000587/2024 MATHILI /109 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang
43	D-BLAPL/34500/2024 BLAPL/11766/2024	STATE OF ODISHA KALIA @ BISWARANJAN NAYAK VS	KARUNAKAR GAYA VS	Spl/0000090/2022 TIRTOL /81 /2024 AD-HOC A.D.J.(F.T.S.C.),JAGATSINGHP
44	D-BLAPL/35051/2024 BLAPL/11767/2024	STATE OF ODISHA ARUN MAHANA VS	SURYAKANTA DWIBEDI VS	GR/0000120/2024 RASGOBINDPUR /159 /2024 CIVIL JUDGE (JD) CUM JMFC, RASAGO
45	D-BLAPL/32681/2024 BLAPL/11768/2024	STATE OF ODISHA TITAN @ TAPAS BARIK VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	CT/0000158/2024 MANGALPUR /282 /2024 S.D.J.M.,JAJPUR(Jajapur ) CT/0002221/2024

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46	D-BLAPL/35042/2024 BLAPL/11769/2024	ALOK BEHERA @ALOK NATH@MAKULU VS STATE OF ODISHA	SATYAPADA SHARMA VS	RAGHUNATHPALI /468 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0002510/2024
47	D-BLAPL/34762/2024 BLAPL/11770/2024	KAMLU NAYAK VS STATE OF ODISHA	AMIT BISWAL VS	MATHILI /109 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000090/2022
48	D-BLAPL/33303/2024 BLAPL/11771/2024	PITABAS NAYAK VS STATE OF ODISHA	DEBASISH PATNAIK VS	KABISURYANAGAR /306 /2024 ADJ,KODALA(Ganjam) ST/0000164/2024
49	D-BLAPL/35089/2024 BLAPL/11772/2024	DILLIP KUMAR MISHRA @ DILLIP VS STATE OF ODISHA	DILLIP KUMAR PATTANAYAK VS	POLASARA PS /205 /2016 ADJ,KODALA(Ganjam) ST/0000068/2020
50	D-BLAPL/35037/2024 BLAPL/11773/2024	HASAN ALI VS STATE OF ODISHA	ASHOK KUMAR PATTANAIAK (A) VS	BADAMBADI /300 /2023 J.M.F.C,CUTTACK(Cuttack) GR/0000648/2023
51	D-CMAPL/44490/2024 CMAPL/407/2024	BRANCH MANAGER, NEW INDIA ASSURANCE CO. LTD.,RAYAGADA VS UMA CHARANA MOHANTY	ADV. VS	// ( //
52	D-CMAPL/44943/2024 CMAPL/408/2024	KUNU BARIHA VS PANIKA BHOI	TIKERAM MEHER VS	// ( //
53	D-CMAPL/48934/2024 CMAPL/409/2024	GOBINDA CHANDRA NAYAK VS NARAYAN CHANDRA JENA	HIMANSHU SEKHAR PANDA VS	// ( //
54	D-CMP/46774/2024 CMP/1341/2024	NRUSINGHA CHARAN BEHERA VS BIJAY KUMAR BEHERA	SACHIDANANDA SAHOO VS	// A.D.J.,JJPUR(Jajapur ) RFA/0000020/2013
55	D-CMP/48584/2024 CMP/1342/2024	RABINDRA BINDHANI VS HIRA PADHI	BIBEKANANDA BHUYAN VS	// DISTRICT & SESSIONS JUDGE,BHADRA Fao/0000104/2023
56	D-CMP/48592/2024 CMP/1343/2024	SK.JAN MOHAMMAD @ MAN MOHAMMAD VS TAHASILDAR, BHADRAK	JAGAJIBAN PRADHAN VS	// DISTRICT & SESSIONS JUDGE,BHADRA Fao/0000029/2024
57	D-CMP/48500/2024	SASHI SAHANI	BIKRAM SENAPATI	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMP/1344/2024	VS BASANTA KUMARI MOHANTY	VS	CIVIL JUDGE (JD),PURI(Puri) CS/0000167/1995
58	D-CMP/48586/2024 CMP/1345/2024	P.ROJA PATRA VS CH.BHAGYA LAXMI	SOUMYA MISHRA VS	// CIVIL JUDGE (SD),JEYPORE(Koraput) EP/0000015/2023
59	D-CMP/48462/2024 CMP/1346/2024	CHOUDHURY DHRUBA CHARAN SAMANTARA VS CHOUDHURY PRANAB KUMAR MISHRA@CHOUDHURY PRADYUMNA KUMAR MISHRA	DILIP KUMAR SAHU VS	// CIVIL JUDGE (JD),KUJANG(Jagatsinghapur) CMA/0000020/2008
60	D-CONTC/46599/2024 CONTC/7800/2024	BINAYAK DIGAL VS JYOTI RANJAN MISHRA, DIRECTOR, ELEMENTARY EDU.	SUSANTA KUMAR MISHRA VS	// ()
61	D-CONTC/48447/2024 CONTC/7801/2024	RAMESH CHANDRA ROUT VS ASHWANI KUMAR, M.D AND C.E.O, UCO BANK	ADV. VS	// ()
62	D-CONTC/48559/2024 CONTC/7802/2024	BRAJA KISHORE SWAIN VS ASWATHY S., IAS	ADV. VS	// ()
63	D-CONTC/48579/2024 CONTC/7803/2024	DR.PATITA PABAN DAS VS KANHU CHARAN MALIK, REGISTRAR, RAVENSHAW UNIVERSITY	SIDHANT DAS VS	// ()
64	D-CONTC/48595/2024 CONTC/7804/2024	KESHABA CHINDA VS MADHUSUDAN DAS, COLLECTOR, NUAPADA	ADV. VS	// ()
65	D-CONTC/48628/2024 CONTC/7805/2024	BAURI BANDHU MAHATARAY VS SALINI PANDIT, I.A.S,	ADV. VS	// ()
66	D-CONTC/48629/2024 CONTC/7806/2024	KAPILESWAR MOHARATHY VS SALINI PANDIT, I.A.S,	ADV. VS	// ()
67	D-CONTC/48744/2024 CONTC/7807/2024	NANDA KISHORE PAL VS G MATHI VATHANAN,IAS	RAJJEET ROY VS	// ()
68	D-CONTC/48756/2024 CONTC/7808/2024	PRAMOD KUMAR PATTNAIK VS	ASHWARIYA DASH VS	// ()

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69	D-CONTC/48785/2024 CONTC/7809/2024	BIBHRANS PANIGRAHI, TAHASILDAR,KHURDA MANJUSHREE NANDA VS ARAVINDA AGRAWAL, COMMNR. CUM SECY. HIGHER EDUCATION	ADV. VS	// // ()
70	D-CONTC/48794/2024 CONTC/7810/2024	CHANDRA SEKHAR MISHRA VS SALINI PANDIT, I.A.S,	ADV. VS	// // ()
71	D-CONTC/48839/2024 CONTC/7811/2024	GOPINATH MISHRA VS SALINI PANDIT, I.A.S,	ADV. VS	// // ()
72	D-CONTC/48855/2024 CONTC/7812/2024	PRAKASH KUMAR MISHRA VS SANJAY KUMAR SINGH, I.A.S,	ADV. VS	// // ()
73	D-CONTC/48631/2024 CONTC/7813/2024	CHAITANYA BARIK VS ARBINDA AGRAWAL, I.A.S,	ADV. VS	// // ()
74	D-CONTC/48645/2024 CONTC/7814/2024	MAN MOHAN MOHAPATRA VS MAYADHAR SAHU,D.E.O,GAJAPATI	ADV. VS	// // ()
75	D-CONTC/48650/2024 CONTC/7815/2024	DILIP KUMAR PANDA VS ANUPAM SAHU, I.A.S,	ASHOK DAS VS	// // ()
76	D-CONTC/48844/2024 CONTC/7816/2024	PUSPALATA PRADHAN VS BANITA SENAPATI, D.E.O,DHENKANAL	ADV. VS	// // ()
77	D-CONTC/48853/2024 CONTC/7817/2024	KALI CHARAN BAIRAGI VS MANOJ KUMAR MOHANTY, I.A.S	ADV. VS	// // ()
78	D-CONTC/48856/2024 CONTC/7818/2024	PABITRA MOHAN PRADHAN VS SANJAY KUMAR SINGH, I.A.S,	ADV. VS	// // ()
79	D-CRLA/34988/2024 CRLA/1172/2024	NAROTTAM PATEL VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	AMBABHONA /144 /2016 DIST.AND SESSIONS JUDGE,BARGARH CT/0000016/2017

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80	D-CRLA/34688/2024 CRLA/1173/2024	SUBHA KARAN@PATRA VS STATE OF ODISHA	GOPAL CHANDRA PANIGRAHI VS	LOISINGHA(BOLANGIR) /188 /2018 1ST ADDL SESSIONS JUDGE CUM PO, C SC/0000022/2019
81	D-CRLA/33204/2024 CRLA/1174/2024	VED RAM GIRI VS STATE OF ODISHA	PABITRA KUMAR PAIK VS	/ /0 3RD ADDL.SESSION JUDGE CUM SPL.J 2(A)CC/0000106/2023
82	D-CRLA/33666/2024 CRLA/1175/2024	CHITRA@CHITRASEN SETHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	HINJILI (ASKA) /141 /2022 A.D.J.,ASKA(Ganjam) ST/0000058/2022
83	D-CRLA/33700/2024 CRLA/1176/2024	SUSHANTA MALLIK VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	BALICHANDRAPUR /143 /2015 AD-HOC ADJ (FTSC),JAJPUR(Jajapur ) CT/0000166/2016
84	D-CRLA/34998/2024 CRLA/1177/2024	SASIKANTA MALIK@SASHIKANTA MALIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHANTAPADA /305 /2020 3RD ADDL DISTRICT JUDGE, BALASOR ST/0000078/2021
85	D-CRLMA/34987/2024 CRLMA/201/2024	TAPAN KUMAR BISWAS VS STATE OF ODISHA	DEBASHIS MITRA VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000104/2024
86	D-CRLMC/34403/2024 CRLMC/4388/2024	ASHOK KUMAR BEHERA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	CUTTACK SADAR /173 /2021 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000683/2021
87	D-CRLMC/34408/2024 CRLMC/4389/2024	ASHOK KUMAR BEHERA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	CUTTACK SADAR /695 /2021 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0003023/2021
88	D-CRLMC/34412/2024 CRLMC/4390/2024	ASHOK KUMAR BEHERA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	CUTTACK SADAR /229 /2023 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000453/2023
89	D-CRLMC/32631/2024 CRLMC/4391/2024	RISE PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	G.UDAYAGIRI /6 /2014 J.M.F.C.,G.UDAYAGIRI(Kandhamal) GR/0000011/2014
90	D-CRLMC/34572/2024 CRLMC/4392/2024	AKSHYA KUMAR GARNAIK @ AKSHYA GADANAYAK VS STATE OF ODISHA	ANIRUDHA DAS VS	COLLIERY /301 /2021 J.M.F.C.,TALCHER(Anugul ) GR/0001338/2021
91	D-CRLMC/33213/2024	AMARJEET PRADHAN	SUSANTA KUMAR MISHRA	/ /0

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	CRLMC/4393/2024	VS STATE OF ODISHA	VS	JUDGE FAMILY COURT,CUTTACK(Cuttack)
92	D-CRLMC/34351/2024 CRLMC/4394/2024	MADHYAMA@GANDARAM BHOI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	Crp/0000023/2024 DUNGURIPALI /70 /2009 DISTRICT AND SESSIONS JUDGE,SONEPUR
93	D-CRLMC/34761/2024 CRLMC/4395/2024	SURESH HARIJAN VS STATE OF ODISHA	MANORANJAN PADHY VS	SC/0000009/2010 BOIPARIGUDA /98 /2018 SPECIAL JUDGE,JEYPORE(Koraput)
94	D-CRLMC/34776/2024 CRLMC/4396/2024	DEBENDRA NATH BAGHSINGH VS GOKUL CHANDRA DAS	PRASANTA KUMAR SAHOO VS	TR/0000045/2018 //0 J.M.F.C,TALCHER(Anugul )
95	D-CRLMC/34833/2024 CRLMC/4397/2024	NITAI @ NITYANAND BARIK VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	CRMC/0000494/2019 TIRTOL /167 /2023 ASST SESSIONS JUDGE (WOMENS), JALAPA
96	D-CRLMC/34877/2024 CRLMC/4398/2024	SATISH SAHU@RAMKUMAR SAHU VS STATE OF ODISHA	SIDHARTHA DAS VS	CT/0000254/2023 BARGARH /181 /2011 S.D.J.M.,BARGARH(Bargarh )
97	D-CRLMP/33329/2024 CRLMP/1603/2024	MIHIR KUMAR JENA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	GR/0000468/2011 // ()
98	D-CRLMP/33560/2024 CRLMP/1604/2024	ARYA SAMAJ, BBSR VS STATE OF ODISHA	BRAJA KISHORE SAHOO VS	// // ()
99	D-CRLMP/34816/2024 CRLMP/1605/2024	SAROJ SORENG VS SANJITA MAJHI	ASHOK KUMAR SARANGI VS	// // ()
100	D-CRLMP/34855/2024 CRLMP/1606/2024	SASMITA ROUT VS STATE OF ODISHA	RAMAKANTA PANDA VS	// // ()
101	D-CRLMP/35001/2024 CRLMP/1607/2024	GITANJALI MUDULI VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// // ()
102	D-CRLMP/34710/2024 CRLMP/1608/2024	MANISHA JUNEJA @ SHARMA VS	JANMEJAYA KATİKIA VS	// // SAMBALPUR TOWN /382 /2024 ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLMP/34846/2024 CRLMP/1609/2024	STATE OF ODISHA NIHAR RANJAN BARIK VS	RUDRA MADHAB BISHWAL VS	// CYBER CRIME AND E.O, BALASORE /14 ( )
104	D-CRLMP/34980/2024 CRLMP/1610/2024	STATE OF ODISHA PRAVATI BEHERA VS	ROHIT RANJAN RAY VS	// KHURDA SADAR /264 /2024 ( )
105	D-CRLMP/34957/2024 CRLMP/1611/2024	STATE OF ODISHA PRAMOD KUMAR PATNAIK VS	KOUSIK ANANDA GURU VS	// GOSANINUAGAM /154 /2024 ( )
106	D-CRLMP/34870/2024 CRLMP/1612/2024	STATE OF ODISHA SUSILA BEHERA VS	MANORANJAN PADHI VS	// / /0 ( )
107	D-CRLMP/34770/2024 CRLMP/1613/2024	STATE OF ODISHA NAMITA DAS VS	PRAMOD KUMAR JENA VS	// BALIAPAL /84 /2024 ( )
108	D-CRLMP/34931/2024 CRLMP/1614/2024	STATE OF ODISHA KANAKALATA BEHERA VS	SNEHASISH BEHERA VS	// / /0 ( )
109	D-CRLMP/34312/2024 CRLMP/1615/2024	STATE OF ODISHA VIVEKANANDA JANI VS	SANDIPANI NAYAK VS	// / /0 ( )
110	D-CRLREV/34646/2024 CRLREV/681/2024	SUPDT. OF POLICE, GANJAM ANIL KUMAR AGRAWALLA@AGARWAL VS	BHABANI SANKAR TRIPATHY 1 VS	// / /0 DISTRICT & SESIONS JUDGE,BHUBANE
111	D-CRLREV/34703/2024 CRLREV/682/2024	REPUBLIC OF INDIA(CBI) NABAGHANA BARIK VS	SARADA PRASAD DASH VS	// CRA/0000063/2016 / /0 J.M.F.C.,SORO(Baleshwar)
112	D-CRLREV/34844/2024 CRLREV/683/2024	STATE OF ODISHA UMESH CHANDRA BHOI VS	RABINDRA KUMAR PATTANAIK VS	CRMC/0000191/2024 KHAJURIPADA /51 /2023 A.S.J.(W.C.),PHULBANI(Kandhamal)
113	D-CRLREV/33487/2024 CRLREV/684/2024	STATE OF ODISHA DEBANANDA SAHU VS	SUSANTA KUMAR LENKA VS	ST/0000042/2024 / /0 S.D.J.M.,BALLIGUDA(Kandhamal)
		STATE OF ODISHA		MISCA/0000187/2024

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114	D-CRLREV/34725/2024 CRLREV/685/2024	MADHUMITA BEHERA VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	BHARATPUR PS /392 /2022 () //
115	D-CRP/44834/2024 CRP/49/2024	RAVINDRA@RAVINDR RAUL VS NARAYAN MOHAPATRA	PRAVASH CHANDRA JENA VS	// CIVIL JUDGE (JD),KHURDA(Khordha ) CMA/0000016/2024
116	D-FAO/44900/2024 FAO/531/2024	SARMISTHA NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000125/2016
117	D-MACA/47915/2024 MACA/1172/2024	AUTHORISED SIGNATORY, NATIONAL INSURANCE CO. LTD.,ANGUL VS BHANU NAIK	BIJOY DASMOHAPATRA VS	// III M.A.C.T.,TALCHER(Anugul ) Mac/0000082/2019
118	D-MACA/48701/2024 MACA/1173/2024	D.M., ORIENTAL INSURANCE CO. LTD. VS BANI PATRA	PRAMOD KUMAR TRIPATHY VS	// 4TH M.A.C.T. KEONJHAR(Kendujhar) Mac/0000030/2022
119	D-MACA/48949/2024 MACA/1174/2024	THE D.M. M/S. NATIONAL INSURANCE CO. LTD., IDDCO,BBSR VS FAKUNA BEHERA	PRASANTA KUMAR MAHALI VS	// III MACT,BHANJANAGAR(Ganjam) Mac/0000104/2019
120	D-MATA/48674/2024 MATA/409/2024	SMITARANI SINGH VS SIDDHARTH SWAIN	HEMANTA KUMAR ROUT VS	// JUDGE, FAMILY COURT, JHARSGUDA(G CP/0000110/2022
121	D-MATA/48602/2024 MATA/410/2024	SASMITA NAYAK VS CHANDAN KUMAR NATH	BHAWANI SANKAR PANIGRAHI VS	// JUDGE FAMILY COURT,BALASORE(Bal CP/0000122/2023
122	D-RPFAM/48686/2024 RPFAM/341/2024	TAPASWINI MOHANTY VS MANORANJAN RAJ	PRASANTA KUMAR DAS VS	// JUDGE FAMILY COURT-II,BHUBANESW CMC/0000004/2021
123	D-RPFAM/48754/2024 RPFAM/342/2024	MANIKARA BHAINA VS REENA BHAINA	AMIT PRASAD BOSE VS	// JUDGE, FAMILY COURT, BARGARH(Bar CMC/0000049/2021
124	D-RSA/48316/2024 RSA/429/2024	BHOJARAJ SAHOO VS PUROSTTAM SAHOO	BAIBASWATA PANIGRAHI VS	// A.D.J.,BHAWANIPATNA(Kalahandi) RFA/0000034/2022
125	D-RSA/44788/2024	PRAMILA SINGH	SHAMBHU CHARAN NATH SHARMA	//

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	RSA/430/2024	VS KAITI DHARUA	VS	DISTRICT AND SESSIONS JUDGE,JHAR RFA/0000012/2021
126	D-RVWPET/48732/2024 RVWPET/284/2024	PRAHALLAD CHANDRA SAHOO VS THE MANAGEMENT OF M/S ORISSA SPONGE IRON AND STEEL LTD., KEONJHAR	SOUMYA MISHRA VS	// ()
127	D-WA/47884/2024 WA/3151/2024	STATE OF ODISHA VS GOKULANANDA JENAMANI	SASWAT DAS,A.G.A. VS	// ()
128	D-WA/48620/2024 WA/3152/2024	STATE OF ODISHA VS AMIYA KUMAR PRADHAN	SASWAT DAS, A.G.A. VS	// ()
129	D-WA/48621/2024 WA/3153/2024	STATE OF ODISHA VS SUNIL KUMAR DASH	SASWAT DAS, A.G.A. VS	// ()
130	D-WA/48622/2024 WA/3154/2024	STATE OF ODISHA VS MANASI SAHU	SASWAT DAS, A.G.A. VS	// ()
131	D-WA/48623/2024 WA/3155/2024	STATE OF ODISHA VS RAMESH KUMAR MARTHA	SWAYAMBHU MISHRA, A.S.C. VS	// ()
132	D-WA/48624/2024 WA/3156/2024	RITA PRIYADARSINI MOHANTY VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// ()
133	D-WA/48870/2024 WA/3157/2024	STATE OF ODISHA VS SAROJ KUMAR JENA	SASWAT DAS, A.G.A. VS	// ()
134	D-WA/41896/2024 WA/3158/2024	STATE OF ODISHA VS PARBATI DASH	SANGRAM JENA,A.G.A VS	// ()
135	D-WA/48953/2024 WA/3159/2024	STATE OF ODISHA VS MAHESH CHANDRA MOHANTY	SURYA NARAYAN PATNAIK, A.G.A. VS	// ()
136	D-WP(C)/48590/2024 WP(C)/29190/2024	KEDAR SAHOO VS	PRAVASH CHANDRA JENA VS	// ()

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137	D-WP(C)/43881/2024 WP(C)/29191/2024	STATE OF ODISHA NILAM BALLIARSINGH VS	AMIYA KUMAR TARAI VS	// // 0
138	D-WP(C)/47680/2024 WP(C)/29192/2024	STATE OF ODISHA DR. RAYGURU AKSHYA KUMAR DAS VS	SAMEER KUMAR DAS VS	// // 0
139	D-WP(C)/47737/2024 WP(C)/29193/2024	STATE OF ODISHA BIDYUT MANJARI PRADHAN VS	DIPTI RANJAN MOHAPATRA VS	// // 0
140	D-WP(C)/44005/2024 WP(C)/29194/2024	STATE OF ODISHA JAGANNATH SAHOO VS	KUNAL KUMAR SWAIN VS	// // 0
141	D-WP(C)/44995/2024 WP(C)/29195/2024	STATE OF ODISHA MADAN ROUT VS	SANJIB KUMAR BHANJADEO VS	// // 0
142	D-WP(C)/48163/2024 WP(C)/29196/2024	STATE OF ORISSA SABITRI MOHARANA VS	NIRANJAN LENKA VS	// // 0
143	D-WP(C)/46769/2024 WP(C)/29197/2024	STATE OF ODISHA SAURAV RANJAN MOHANTY VS	SATYAJIT MOHAPATRA (2) VS	// // 0
144	D-WP(C)/46449/2024 WP(C)/29198/2024	STATE OF ODISHA PRASAN KUMAR ACHARYA VS	PRAFULLA CHANDRA ACHARYA VS	// // 0
145	D-WP(C)/47704/2024 WP(C)/29199/2024	STATE OF ODISHA PRASANTA KUMAR PANDA VS	KRISHNA CHANDRA SAHU VS	// // 0
146	D-WP(C)/46509/2024 WP(C)/29200/2024	STATE OF ODISHA JITENDRA KUMAR PRADHAN VS	SHASHI BHUSAN JENA VS	// // 0
147	D-WP(C)/48474/2024 WP(C)/29201/2024	STATE OF ODISHA RADHAKANTA SETH VS	TUKUNA KUMAR MISHRA VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WP(C)/47173/2024 WP(C)/29202/2024	SAROJ PANDA VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	// 0 //
149	D-WP(C)/48475/2024 WP(C)/29203/2024	BAHADUR MAJHI VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
150	D-WP(C)/48887/2024 WP(C)/29204/2024	ANSHUL KUMAR AGARWAL VS JODA MUNICIPALITY, JODA	SUMIT LAL VS	// 0 //
151	D-WP(C)/48476/2024 WP(C)/29205/2024	SRIDHAR BAI VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	// 0 //
152	D-WP(C)/48477/2024 WP(C)/29206/2024	NRUPATI PAHARIA @ KAMAR VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
153	D-WP(C)/47705/2024 WP(C)/29207/2024	SWARNALATA ROUT VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
154	D-WP(C)/48478/2024 WP(C)/29208/2024	M/S THE ODISHA AGRO INDUSTRIES CORPORATION LTD., BBSR VS THE DEPUTY COMNR OF CT AND GST CIRCLE, CUTTACK	BIJAY PANDA VS	// 0 //
155	D-WP(C)/47706/2024 WP(C)/29209/2024	RASANANDA MOHARANA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
156	D-WP(C)/48479/2024 WP(C)/29210/2024	AKSHAYA KUMAR DAS VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
157	D-WP(C)/48329/2024 WP(C)/29211/2024	MOHAMMED JAWED AKHTAR KHAN VS BHARAT PETROLEUM CORPORATION LTD, BHARAT BHAWAN,MUMBAI	SUBHADUTTA ROUSTRAY VS	// 0 //
158	D-WP(C)/48480/2024 WP(C)/29212/2024	DHANIRAM KAMAR VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
159	D-WP(C)/48165/2024	UPENDRA DASH	AKSHAYA KUMAR PANDEY	//

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	WP(C)/29213/2024	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/48481/2024 WP(C)/29214/2024	JUGESWAR PAHARIA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
161	D-WP(C)/48489/2024 WP(C)/29215/2024	VILLAGERS OF HARIDABANDHA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
162	D-WP(C)/48409/2024 WP(C)/29216/2024	M/S. DEEPAK KUMAR PATEL, JHARSHUGUDA VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
163	D-WP(C)/47757/2024 WP(C)/29217/2024	UMAKANTA PANDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
164	D-WP(C)/48490/2024 WP(C)/29218/2024	KALACHAN @ KALACHAND PATEL VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
165	D-WP(C)/48858/2024 WP(C)/29219/2024	BANABASINI SAMUEL VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
166	D-WP(C)/48958/2024 WP(C)/29220/2024	SURJIT@SURAJIT DASH VS THE COLLECTOR, JAGATSINGHPUR	SUVASHISH PATTANAİK VS	// 0 //
167	D-WP(C)/47534/2024 WP(C)/29221/2024	NILADRI SANYAL VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
168	D-WP(C)/48545/2024 WP(C)/29222/2024	SHYAMA MEHER VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	// 0 //
169	D-WP(C)/48493/2024 WP(C)/29223/2024	KUMUDENDU MOHAPATRA VS STTAE OF ODISHA	KUNJA SUNDAR DAS VS	// 0 //
170	D-WP(C)/48869/2024 WP(C)/29224/2024	M/S AG INFRA ENTERPRISES, KORAPUT VS	SRIKAR KUMAR RATH VS	// 0

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171	D-WP(C)/48547/2024 WP(C)/29225/2024	STATE OF ODISHA JAGAN BEHERA VS	LAXMINARAYAN RAYATSINGH VS	// // 0
172	D-WP(C)/47932/2024 WP(C)/29226/2024	STATE OF ODISHA BANALATA BEHERA VS	SUKANTA KUMAR NAYAK (2) VS	// // 0
173	D-WP(C)/48871/2024 WP(C)/29227/2024	STATE OF ODISHA M/S AG INFRA ENTERPRISES, KORAPUT VS	SRIKAR KUMAR RATH VS	// // 0
174	D-WP(C)/48494/2024 WP(C)/29228/2024	STATE OF ODISHA HEMAL MAJHI VS	DHANANJAYA MUND VS	// // 0
175	D-WP(C)/48355/2024 WP(C)/29229/2024	STATE OF ODISHA KALPANA SAHOO VS	KARUNAKAR RATH VS	// // 0
176	D-WP(C)/48548/2024 WP(C)/29230/2024	STATE OF ODISHA SURAVAJHALA RATNA KRISHNA VS	PRABODHA CHANDRA NAYAK VS	// // 0
177	D-WP(C)/48501/2024 WP(C)/29231/2024	PRINCIPAL COMMISSIONER OF INCOME TAX,BHUBANESWAR MALATI DAMBO VS	KRANTI PRABHA MUKHI VS	// // 0
178	D-WP(C)/48563/2024 WP(C)/29232/2024	STATE OF ODISHA TAPAS RANJAN MISHRA VS	ABHILASH MISHRA VS	// // 0
179	D-WP(C)/48542/2024 WP(C)/29233/2024	STATE OF ODISHA MD. MASOOD AKRAM VS	AMIT PRASAD BOSE VS	// // 0
180	D-WP(C)/48931/2024 WP(C)/29234/2024	STATE OF ORISSA JAY MAA TARINI SELF HELP GROUP VS	SAILABALA JENA VS	// // 0
181	D-WP(C)/48568/2024 WP(C)/29235/2024	STATE OF ODISHA DINABANDHU PADHAN VS	SURENDRA KUMAR GARTIA VS	// // 0
		STATE OF ODISHA		//

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182	D-WP(C)/48205/2024 WP(C)/29236/2024	MADHABI SWAIN @ PADHAN VS THE COLLECTOR AND DISTRICT MAGISTRATE BALANGIR	ASHIS KUMAR MISHRA VS	// 0 //
183	D-WP(C)/48601/2024 WP(C)/29237/2024	MALAYA KUMAR MUND VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
184	D-WP(C)/48578/2024 WP(C)/29238/2024	SINI LUGUN VS STATE OF ODISHA	NAMITA PATTANAİK VS	// 0 //
185	D-WP(C)/46864/2024 WP(C)/29239/2024	M/S.SITANATH JENA, BBSR VS ADDITIONAL STATE TAX OFFICER, CT AND GST, BBSR	ITISHREE TRIPATHY VS	// 0 //
186	D-WP(C)/47254/2024 WP(C)/29240/2024	SANTOSH BAHADUR VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
187	D-WP(C)/48422/2024 WP(C)/29241/2024	BABURAM MALLICK VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	// 0 //
188	D-WP(C)/47258/2024 WP(C)/29242/2024	SANTOSHINI NAYAK VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
189	D-WP(C)/47494/2024 WP(C)/29243/2024	BASANTA KUMAR MALLICK VS PRATIMA MALLICK	TRILOCHAN PANIGRAHI VS	// 0 //
190	D-WP(C)/47674/2024 WP(C)/29244/2024	MITRABADI MALLICK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
191	D-WP(C)/48173/2024 WP(C)/29245/2024	PREM KUMAR PANDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
192	D-WP(C)/47729/2024 WP(C)/29246/2024	SNEHALATA SAHU VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
193	D-WP(C)/48324/2024	AMITABH MAHAPATRA	SHASHI BHUSAN JENA	//

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	WP(C)/29247/2024	VS VICE CHANCELLOR, SAMBALPUR UNIVERSITY, SAMBALPUR	VS	0 //
194	D-WP(C)/47749/2024 WP(C)/29248/2024	M/S KALUA RICE MILL, GANJAM VS THE CHAIRMAN IFFCO TOKIO GENERAL INSURANCE COMPANY LTD., NEW DELHI	BHARAT JALLI VS	// 0 //
195	D-WP(C)/48616/2024 WP(C)/29249/2024	ARATI MOHAPATRA VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
196	D-WP(C)/48394/2024 WP(C)/29250/2024	AKULA SAMAL VS STATE OF ORISSA	NIRANJAN BISWAL VS	// 0 //
197	D-WP(C)/47945/2024 WP(C)/29251/2024	SRI ARABINDO MISSION, BHAGIA, BALASORE VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
198	D-WP(C)/48659/2024 WP(C)/29252/2024	SURESH KUMAR SAHU VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //
199	D-WP(C)/48565/2024 WP(C)/29253/2024	BIBHISANA MAJHI VS STATE OF ORISSA	MANAS KUMAR CHAND VS	// 0 //
200	D-WP(C)/46545/2024 WP(C)/29254/2024	BRAHMANANDA BARIK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
201	D-WP(C)/48398/2024 WP(C)/29255/2024	AMITA DEY VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	// 0 //
202	D-WP(C)/48879/2024 WP(C)/29256/2024	JAGNYASENI RANA VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
203	D-WP(C)/48167/2024 WP(C)/29257/2024	TARANI KUMAR NAYAK VS STATE OF ODISHA	MR.JNYANANANDA PANDA NIRANJAN LENKA	// 0 //
204	D-WP(C)/48552/2024 WP(C)/29258/2024	KUMARPUR SASAN JUBA GOSTI KENDRA, CUTTACK VS	GOPAL KRUSHNA MOHANTY VS	// 0

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205	D-WP(C)/48663/2024 WP(C)/29259/2024	STATE OF ODISHA JUDHISTIR SAHU VS	SRIKANTA KUMAR NATH VS	// // ()
206	D-WP(C)/48354/2024 WP(C)/29260/2024	STATE OF ODISHA SUMITA PATRI VS	DIPTI RANJAN MOHAPATRA VS	// // ()
207	D-WP(C)/48635/2024 WP(C)/29261/2024	STATE OF ODISHA BALARAM SOBHASUNDAR VS	KRISHNA CHANDRA SAHU VS	// // ()
208	D-WP(C)/48984/2024 WP(C)/29262/2024	STATE OF ODISHA SAMBARI MAJHI VS	SIDHARTH SANKAR MOHAPATRA VS	// // ()
209	D-WP(C)/47799/2024 WP(C)/29263/2024	COLLECTOR, KALAHANDI BHOLANATH MOHARANA VS	AKSHAYA KUMAR PANDEY VS	// // ()
210	D-WP(C)/47760/2024 WP(C)/29264/2024	DIRECTOR OF TAXT BOOK PRODUCTION AND MARKETING , SATYA NAGAR BHRAMARABAR MALIK VS	SAROJANANDA MISHRA VS	// // ()
211	D-WP(C)/48400/2024 WP(C)/29265/2024	STATE OF ODISHA KRUPASINDHU NANDA VS	AJAYA KUMAR NAYAK VS	// // ()
212	D-WP(C)/47768/2024 WP(C)/29266/2024	STATE OF ODISHA JOGINATH DAS VS	PABITRA KUMAR NAYAK VS	// // ()
213	D-WP(C)/48182/2024 WP(C)/29267/2024	ODISHA PUBLIC SERVICE COMMISSION BIJAYA KUMAR BAGH VS	KIRTAN DANG VS	// // ()
214	D-WP(C)/48434/2024 WP(C)/29268/2024	STATE OF ODISHA LILIMA BISOI VS	SANDHYARANI PANI VS	// // ()
215	D-WP(C)/47764/2024 WP(C)/29269/2024	COMMISSIONER CUM SECRETARY, DEPTT. OF HIGHER EDUCATION NIRANJAN DAS VS	KUNAL KUMAR SWAIN VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/48443/2024 WP(C)/29270/2024	ANADI BEHERA VS STATE OF ODISHA	AJIT CH MOHAPATRA VS	// 0 //
217	D-WP(C)/48581/2024 WP(C)/29271/2024	BIKRAM KESHARI ROUTARAY VS COLLECTOR, JAGATSINGHPUR	PRAVASH CHANDRA JENA VS	// 0 //
218	D-WP(C)/48072/2024 WP(C)/29272/2024	BANK OF BARODA, BBSR VS DEBT RECOVERY APPELLATE TRIBUNAL, KOLKATA	KHAN MAHMOODUL HASAN NIAMATI VS	// 0 //
219	D-WP(C)/48636/2024 WP(C)/29273/2024	SWARNAPRABHA PATTNAIK VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
220	D-WP(C)/48280/2024 WP(C)/29274/2024	SAILENDRA JATA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
221	D-WP(C)/48171/2024 WP(C)/29275/2024	JAGANNATH TOPPO VS SANJITA @ LISA ORAM @ TOPPO	TUSAR KUMAR MISHRA VS	// 0 //
222	D-WP(C)/48080/2024 WP(C)/29276/2024	SRINIBASH PARIDA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
223	D-WP(C)/47207/2024 WP(C)/29277/2024	PRASANNA KUMAR SARANGI VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
224	D-WP(C)/49015/2024 WP(C)/29278/2024	NIRJHARINI KABI VS ODISHA STAFF SELECTION COMMISSION, UNIT-II, BBSR	BASUDEV PUJARI VS	// 0 //
225	D-WP(C)/48585/2024 WP(C)/29279/2024	NIRMAL DAS VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
226	D-WP(C)/48083/2024 WP(C)/29280/2024	KANHU CHARAN NAYAK VS STATE ELECTION COMMISSIONER, ODISHA	JEEVANJYOTI MOHANTY VS	// 0 //
227	D-WP(C)/48097/2024	FULNA SAHOO	SAIBRATA RATH	//

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	WP(C)/29281/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/41297/2024 WP(C)/29282/2024	PANA SINGH VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //
229	D-WP(C)/48208/2024 WP(C)/29283/2024	BRAJA KISHOR RANA VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
230	D-WP(C)/48121/2024 WP(C)/29284/2024	KISHORE CHANDRA MOHANTY VS STATE OF ODISHA	NEELAKANTHA PANDA VS	// 0 //
231	D-WP(C)/48277/2024 WP(C)/29285/2024	DEBENDRA JATA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
232	D-WP(C)/48159/2024 WP(C)/29286/2024	THE SECTIONAL OFFICER E.S.O., SONEPUR TPWODL, SONEPUR ELECTRICAL SECTION VS AKSHYA KUMAR SAHU	DR. SUBANKUMAR TRIPATHY VS	// 0 //
233	D-WP(C)/47243/2024 WP(C)/29287/2024	SUNITA BAHADUR VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
234	D-WP(C)/48598/2024 WP(C)/29288/2024	DRAUPADI BANARA VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //
235	D-WP(C)/48534/2024 WP(C)/29289/2024	BHARATI SUNA VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	// 0 //
236	D-WP(C)/47996/2024 WP(C)/29290/2024	PRAVASINI MOHAPATRA VS PRAVAT KUMAR SAHOO	SAMAPIKA MISHRA VS	// 0 //
237	D-WP(C)/48935/2024 WP(C)/29291/2024	ASHOK KUMAR SAHOO VS LIC HOUSING FINANCE LTD., BBSR	SAMIR KUMAR MISHRA VS	// 0 //
238	D-WP(C)/48609/2024 WP(C)/29292/2024	JAGABANDHU DAS VS	BIBEKANANDA BHUYAN VS	// 0

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239	D-WP(C)/48679/2024 WP(C)/29293/2024	STATE OF ODISHA JAGABANDHU JENA VS	JITENDRA KUMAR MISHRA (2) VS	// // ()
240	D-WP(C)/47993/2024 WP(C)/29294/2024	STATE OF ODISHA KALINGA KESHARI JENA VS	ABHISEK AGARWAL VS	// // ()
241	D-WP(C)/48381/2024 WP(C)/29295/2024	UNION OF INDIA SISIRA KUMAR RATH VS	SUJIT KUMAR ACHARYA VS	// // ()
242	D-WP(C)/48410/2024 WP(C)/29296/2024	STATE OF ODISHA RABIRATNA KARIALI VS	BIDESH RANJAN BEHERA VS	// // ()
243	D-WP(C)/34968/2024 WP(C)/29297/2024	STATE OF ODISHA SHESHADEV BHOI VS	DILIP KUMAR SAHU VS	// // ()
244	D-WP(C)/40976/2024 WP(C)/29298/2024	STATE OF ODISHA LAXMI NAIK VS	SUJAY SHANKER SINGH DEO VS	// // ()
245	D-WP(C)/48561/2024 WP(C)/29299/2024	STATE OF ODISHA MANAS KUMAR SWAIN VS	BHABANI PRASAD MOHANTY VS	// // ()
246	D-WPCRL/34692/2024 WPCRL/143/2024	THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, CUTTACK NAMITA BEHERA VS	ABHIMANYU PARIDA VS	// // PATTAMUNDAI RURAL PS /463 /2024 ()
247	D-WPCRL/34339/2024 WPCRL/144/2024	STATE OF ODISHA BANITA SWAIN VS	PRAKASH KUMAR MISHRA VS	// // GUNUPUR /255 /2024 ()
248	D-ABLAPL/34264/2024 ABLAPL/13241/2024	STATE OF ODISHA BHRAMARABAR BEHERA VS	DEEPAK KU SAHOO VS	// // DERABIS /117 /2024 ()
249	D-ABLAPL/34435/2024 ABLAPL/13242/2024	STATE OF ODISHA SANTOSH KUMAR BEHERA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	// // BALIPATNA /445 /2024 () //

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250	D-ABLAPL/34277/2024 ABLAPL/13243/2024	FIRDOUS KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BHADRAK TOWN /541 /2023 () //
251	D-ABLAPL/34531/2024 ABLAPL/13244/2024	ALOK NAYAK VS STATE OF ODISHA	RANJIT MOHANTY VS	GOP /312 /2024 () //
252	D-ABLAPL/34008/2024 ABLAPL/13245/2024	SOUMYA RANJAN MOHAPATRA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	TIRTOL /431 /2024 () //
253	D-ABLAPL/34582/2024 ABLAPL/13246/2024	PRAKASH CHANDRA BISHOYI @ PRAKASH BISHOYI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /535 /2024 () //
254	D-ABLAPL/34115/2024 ABLAPL/13247/2024	SAHID KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BHADRAK TOWN /541 /2023 () //
255	D-ABLAPL/34508/2024 ABLAPL/13248/2024	DAMBARUDHARA PODH VS STATE OF ODISHA	KIRTAN DANG VS	SAINTALA /65 /2021 () //
256	D-ABLAPL/34858/2024 ABLAPL/13249/2024	BIBHU DATTA DASH VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	//0 () //
257	D-ABLAPL/34741/2024 ABLAPL/13250/2024	DHUBA CHARAN DEHURY @ DHRUBA CHARAN DEHURI VS STATE OF ODISHA	DUSHMANTA SAHOO VS	NIALI /175 /2019 () //
258	D-ABLAPL/34524/2024 ABLAPL/13251/2024	MISO BIBI VS STATE OF ODISHA	BISWARANJAN DALAI VS	KENDRAPARA /108 /2018 () //
259	D-ABLAPL/34859/2024 ABLAPL/13252/2024	RANGA SETHY VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	NACHUNI /352 /2024 () //
260	D-ABLAPL/34755/2024 ABLAPL/13253/2024	RAMESH MUDULI VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /272 /2024 () //
261	D-ABLAPL/34880/2024	DASA @ KARTIK SAMANTARAY	SANGRAM RATH	PURI SADAR /445 /2024

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	ABLAPL/13254/2024	VS STATE OF ODISHA	VS	() //
262	D-ABLAPL/34903/2024 ABLAPL/13255/2024	ADITYA DAS VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	NAYAPALLI P.S. /684 /2024 () //
263	D-ABLAPL/34771/2024 ABLAPL/13256/2024	ARUN RANJAN MOHANTY VS STATE OF ODISHA	PRASANT KUMAR SAHOO VS	PURIGHAT /296 /2024 () //
264	D-ABLAPL/34936/2024 ABLAPL/13257/2024	KALPATARU JENA VS STATE OF ODISHA	AKASH BHUYAN VS	KUJANGA /146 /2024 () //
265	D-ABLAPL/34590/2024 ABLAPL/13258/2024	TAPAN BEHERA @ TUNU BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /682 /2024 () //
266	D-ABLAPL/34959/2024 ABLAPL/13259/2024	ASHOK SABAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /95 /2024 () //
267	D-ABLAPL/34803/2024 ABLAPL/13260/2024	KAIBALYA SAMAL @ SONU VS STATE OF ODISHA	RANJU MISHRA VS	BADAGODA P.S. /78 /2024 () //
268	D-ABLAPL/34697/2024 ABLAPL/13261/2024	B.MADHURAO VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	KHALLIKOTE /555 /2024 () //
269	D-ABLAPL/34815/2024 ABLAPL/13262/2024	KALIA @ CHITTA RANJAN NAYAK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BASTA /237 /2024 () //
270	D-ABLAPL/34817/2024 ABLAPL/13263/2024	Y. VENKATESWAR RAO @ KOND @ BABU VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	RAYAGADA TOWN /208 /2010 () //
271	D-ABLAPL/34847/2024 ABLAPL/13264/2024	GOLAP KHANDAYAT VS STATE OF ODISHA	ASHWARIYA DASH VS	JHIRPANI P.S. /167 /2024 () //
272	D-ABLAPL/34960/2024 ABLAPL/13265/2024	RANJEET KU. GOUDA @ RANJIT GOUDA @ BUDU GOUDA VS	JYOTIRMAYA SAHOO VS	KODALA /461 /2020 ()

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273	D-ABLAPL/34850/2024 ABLAPL/13266/2024	STATE OF ODISHA TUTU NAIK VS STATE OF ODISHA	PRADEEP KUMAR PANDA VS	// BANARAPAL /404 /2022 () //
274	D-ABLAPL/34966/2024 ABLAPL/13267/2024	BIDYADHAR BHARASAGARIA VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	SINDHIKELA PS /116 /2024 () //
275	D-ABLAPL/34852/2024 ABLAPL/13268/2024	PRABODHA MALLICK VS STATE OF ODISHA	BIDHU BHUSANA MOHAPATRA VS	MAHAKALPARA /157 /2024 () //
276	D-ABLAPL/34969/2024 ABLAPL/13269/2024	MANDARDHAR SETHI VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	TANGI /204 /2024 () //
277	D-ABLAPL/34853/2024 ABLAPL/13270/2024	KASHINATH MISHRA VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	/ /0 () //
278	D-ABLAPL/34740/2024 ABLAPL/13271/2024	RITANJALI DASH @ GITANJALI DASH VS STATE OF ODISHA	DUSHMANTA SAHOO VS	PIPLI /406 /2023 () //
279	D-ABLAPL/34970/2024 ABLAPL/13272/2024	SOUMYA RANJAN SARANGI VS STATE OF ODISHA	S.S.RAY (2) VS	BAMBARI /204 /2024 () //
280	D-ABLAPL/34890/2024 ABLAPL/13273/2024	CHANDAN KUMAR MOHANTY VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KHURDA MODEL /393 /2024 () //
281	D-ABLAPL/34865/2024 ABLAPL/13274/2024	AMOSH DIGAL VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	KHAJURIPADA /31 /2020 () //
282	D-ABLAPL/35002/2024 ABLAPL/13275/2024	NIHAR RANJAN KUMBHAR VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	BANGOMUNDA /86 /2023 () //
283	D-ABLAPL/33612/2024 ABLAPL/13276/2024	SAROJ KUMAR SWAIN @ SAROJ SWAIN VS STATE OF ODISHA	T.DHIREN KUMAR DORA VS	BARAMBA /170 /2024 () //

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284	D-ABLAPL/34867/2024 ABLAPL/13277/2024	JANTI @ SATYAJIT PRADHAN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /292 /2024 () //
285	D-ABLAPL/33725/2024 ABLAPL/13278/2024	RANJAN UTTARKABAT VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /217 /2024 () //
286	D-ABLAPL/34993/2024 ABLAPL/13279/2024	NILIP CHHATAR VS STATE OF ODISHA	MAHES DAS VS	TITILAGARH /470 /2024 () //
287	D-ABLAPL/34872/2024 ABLAPL/13280/2024	GIRIDHARI DAS VS STATE OF ODISHA	LALITENDU BHUYAN VS	/ /0 () //
288	D-ABLAPL/34390/2024 ABLAPL/13281/2024	BIBHUTI BHUSAN SAHOO @ BAPI VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	LAXMISAGAR P.S. /445 /2024 () //
289	D-ABLAPL/34878/2024 ABLAPL/13282/2024	RAMA CHANDRA MARANDI VS STATE OF ODISHA	LALITENDU BHUYAN VS	DAITARI /123 /2024 () //
290	D-ABLAPL/34699/2024 ABLAPL/13283/2024	BASANTA KUMAR MOHARANA VS STATE OF ODISHA	ARIJEET MISHRA VS	/ /0 () //
291	D-ABLAPL/34996/2024 ABLAPL/13284/2024	SUDAM NAG VS STATE OF ODISHA	PRATIMA NAYAK VS	barpalli /37 /2024 () //
292	D-ABLAPL/34888/2024 ABLAPL/13285/2024	JAGAN MANDAL VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	CRRI /176 /2024 () //
293	D-ABLAPL/34949/2024 ABLAPL/13286/2024	GOPAL MAHANANDIA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	/ /0 () //
294	D-ABLAPL/35005/2024 ABLAPL/13287/2024	PUSTAM MAHANANDA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KANTABANJI /445 /2024 () //
295	D-ABLAPL/34891/2024	B. MADHU RAO	ARUN KUMAR NAYAK	KHALLIKOTE /556 /2024

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	ABLAPL/13288/2024	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/35007/2024 ABLAPL/13289/2024	NIRA JENA @ NIRANJAN JENA VS STATE OF ODISHA	SATYA JEET ROUT VS	BINJHARPUR /196 /2024 () //
297	D-ABLAPL/34898/2024 ABLAPL/13290/2024	JUDDHASHTHI NAYAK @ JUDHISTHIR NAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PURUSHOTTAMPUR /333 /2023 () //
298	D-ABLAPL/33694/2024 ABLAPL/13291/2024	SATYA BRATTA NISANKARAY @ SATYABRATA NISHANKRAY VS STATE OF ODISHA	SUMANTA MALIK VS	ORKEL /83 /2018 () //
299	D-ABLAPL/34074/2024 ABLAPL/13292/2024	LAXMI NARAYAN SAMAL @ BULU SAMAL VS STATE OF ODISHA(VIG.)	ANIRUDHA DAS VS	SAMBALPUR VIGILANCE /40 /2023 () //
300	D-ABLAPL/34955/2024 ABLAPL/13293/2024	SANU KANDHAPAN VS STATE OF ODISHA	ASHWARIYA DASH VS	KORAPUT SADAR /180 /2024 () //
301	D-ABLAPL/34357/2024 ABLAPL/13294/2024	RINA MALIK VS STATE OF ODISHA(VIG.)	MANAS RANJAN BEHERA VS	CUTTACK VIGILANCE /2 /2023 () //
302	D-ABLAPL/34902/2024 ABLAPL/13295/2024	RAM IQBAL SINGH VS STATE OF ODISHA	BIJAY SWAROOP NANDA VS	JEYPORE MAHILA /87 /2023 () //
303	D-ABLAPL/34948/2024 ABLAPL/13296/2024	RAJESH LENKA @ RAJESH KUMAR LENKA VS STATE OF ODISHA	DEBENDRA KUMAR MOHANTY VS	BANARAPAL /466 /2024 () //
304	D-ABLAPL/35008/2024 ABLAPL/13297/2024	BISHNU CHARAN MOHAPATRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
305	D-ABLAPL/35009/2024 ABLAPL/13298/2024	PRATAP KESHARI MANSINGH VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
306	D-ABLAPL/34956/2024 ABLAPL/13299/2024	SNEHALATA DALEI VS	DALIRANI BEHURAY VS	UDALA /364 /2024 ()

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307	D-ABLAPL/34958/2024 ABLAPL/13300/2024	STATE OF ODISHA DULI PADHI @ DULI DEI @ HULI PADHI VS	JYOTIRMAYA SAHOO VS	// RANPUR /168 /2023 ()
308	D-ABLAPL/34638/2024 ABLAPL/13301/2024	STATE OF ODISHA SOMANATH DAS VS	MANAS KUMAR CHAND VS	// SOSO /209 /2024 ()
309	D-ABLAPL/35011/2024 ABLAPL/13302/2024	STATE OF ODISHA PURNA CHANDRA SAHOO VS	BYOMAKESH TRIPATHY VS	// / /0 ()
310	D-ABLAPL/34906/2024 ABLAPL/13303/2024	STATE OF ODISHA BIPRA SAHU VS	JAGABANDHU SAHU VS	// GAISILET /158 /2024 ()
311	D-ABLAPL/35015/2024 ABLAPL/13304/2024	STATE OF ODISHA PANDARI SAHOO VS	JUDHISTIR SAHOO VS	// NAYAGARH SADAR /255 /2024 ()
312	D-ABLAPL/34945/2024 ABLAPL/13305/2024	STATE OF ODISHA ASHOK MAHANANDA VS	GAJENDRA KUMAR BAG VS	// TUSRA /301 /2024 ()
313	D-ABLAPL/35019/2024 ABLAPL/13306/2024	STATE OF ODISHA MANORANJAN SAHOO VS	BISWARANJAN DALAI VS	// JAGATSINGPUR /871 /2024 ()
314	D-ABLAPL/35012/2024 ABLAPL/13307/2024	STATE OF ODISHA MANOJ KUMAWAT VS	ABHAS MOHANTY VS	// CYBER CRIME AND ECONOMIC OFFEN ()
315	D-ABLAPL/34995/2024 ABLAPL/13308/2024	STATE OF ODISHA BIPIN BEHERA VS	MIHIR SEKHAR SAHOO VS	// DHARMASALA /823 /2024 ()
316	D-ABLAPL/35027/2024 ABLAPL/13309/2024	STATE OF ODISHA AVIJIT MAHANTY VS	ANUGRAHA NARAYAN SAMANTRAY VS	// JAGATSINGPUR /1133 /2024 ()
317	D-ABLAPL/35028/2024 ABLAPL/13310/2024	STATE OF ODISHA MD. OKIL KHAN VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	// JAGATSINGPUR /671 /2024 () //

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318	D-ABLAPL/34997/2024 ABLAPL/13311/2024	CHAGALA SAHOO @ BISWAL VS STATE OF ODISHA	DEBENDRA KUMAR DHAR VS	PARJANG /167 /2023 () //
319	D-ABLAPL/35032/2024 ABLAPL/13312/2024	B. MADHU RAO VS STATE OF ODISHA	ARUN KUMAR NAYAK VS	KHALLIKOTE /557 /2024 () //
320	D-ABLAPL/33298/2024 ABLAPL/13313/2024	BHIMA RANA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	RAIBANIA /146 /2024 () //
321	D-ABLAPL/35034/2024 ABLAPL/13314/2024	PRADIPTA JENA @ TUKUNI JENA VS STATE OF ODISHA	SATYA JEET ROUT VS	BINJHARPUR /196 /2024 () //
322	D-ABLAPL/35059/2024 ABLAPL/13315/2024	DHANU @ DHANESWAR BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	SARANAKUL /192 /2024 () //
323	D-ABLAPL/35077/2024 ABLAPL/13316/2024	ANUPAMA DAS VS STATE OF ODISHA	HAREKRUSHNA MALIK VS	JAGATSINGPUR /1042 /2024 () //
324	D-ABLAPL/35054/2024 ABLAPL/13317/2024	TUKU @ BRAHMANANDA SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	//0 J.M.F.C.,KHANDAPARA(Nayagarh ) 2(A)CC/0000017/2024
325	D-ABLAPL/35078/2024 ABLAPL/13318/2024	PARAMESWAR JENA @ BAIGYANIK JENA VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	BARI RAMACHANDRAPUR /600 /2024 () //
326	D-ABLAPL/35041/2024 ABLAPL/13319/2024	BALARAM PRADHAN VS STATE OF ODISHA	SUBHRAJIT SAHOO VS	KHANDAGIRI P.S. /627 /2024 () //
327	D-ABLAPL/34918/2024 ABLAPL/13320/2024	MD. AKBAR VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	KUTRA /184 /2024 () //
328	D-ABLAPL/35085/2024 ABLAPL/13321/2024	PRASANNA KUMAR DUTT @ SUNDAR PURI VS STATE OF ODISHA	SATYABRATA PANDA VS	SINGHADWAR PS /109 /2024 () //
329	D-ABLAPL/35004/2024	JITENDRA ROUT @ JITAN KUMAR ROUT	OM SWARUP	KHUNTUNI /129 /2021

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	ABLAPL/13322/2024	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/34578/2024 ABLAPL/13323/2024	UDAYA CHARAN POI VS STATE OF ODISHA	DAYANIDHI MOHANTY VS	BHADRAK TOWN /552 /2024 () //
331	D-ABLAPL/34835/2024 ABLAPL/13324/2024	SOUMYA SEKHAR SETHY VS STATE OF ODISHA	BISWAJIT NAYAK VS	KHANDAGIRI P.S. /675 /2024 () //
332	D-ABLAPL/34831/2024 ABLAPL/13325/2024	MANOJ KUMAR MOHAPATRA VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	BAMBARI /252 /2024 () //
333	D-ABLAPL/35013/2024 ABLAPL/13326/2024	SK IMRU @ SK IMRAN @ SK IMARAN VS STATE OF ODISHA	KULDEEP MOHANTY VS	Bamapada (Industrial Area) /37 /2024 () //
334	D-ABLAPL/34930/2024 ABLAPL/13327/2024	CHITARANJAN SWAIN VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	PIPLI /9 /2023 () //
335	D-ABLAPL/35064/2024 ABLAPL/13328/2024	SUBRAT KUMAR NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	COLLIERY /691 /2024 () //
336	D-ABLAPL/35066/2024 ABLAPL/13329/2024	HRUSIKESH DAS VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	BHADRAK RURAL /530 /2022 () //
337	D-ABLAPL/34940/2024 ABLAPL/13330/2024	BISHNUPRIYA MAJHI VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /497 /2024 () //
338	D-ABLAPL/31960/2024 ABLAPL/13331/2024	SOUMENDRA DAS VS STATE OF ODISHA	PARTHA SARATHI ACHARYA VS	KAMAKHYANAGAR /537 /2024 () //
339	D-ABLAPL/35046/2024 ABLAPL/13332/2024	CHATA @ RANJAN MALLIK VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL TOWN /471 /2024 () //
340	D-ABLAPL/35058/2024 ABLAPL/13333/2024	ALOK PRADHAN @ AKHAYA PRADHAN VS	AMITAV TRIPATHY VS	NAYAGARH /437 /2024 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :22/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/35062/2024 ABLAPL/13334/2024	STATE OF ODISHA MD.WASIM @ WASIM AHMAD VS	BHARAT BHUSAN ROUTRAY VS	// BARGARH /548 /2024 ()
342	D-ABLAPL/35091/2024 ABLAPL/13335/2024	STATE OF ODISHA UTTAM BHUYAN VS	PRASANT KUMAR BARIK VS	// TIHIDI /505 /2024 ()
343	D-ABLAPL/35087/2024 ABLAPL/13336/2024	STATE OF ODISHA T.TUMBANATH SUBUDHI @ BRAHAMA CHAREE TEJAMAYA SWAROOP @ VAISHNA @ PUNJ VS	SATYAJIT BRATA PANDA VS	// SINGHADWAR PS /109 /2024 ()
344	D-ABLAPL/35108/2024 ABLAPL/13337/2024	STATE OF ODISHA NARENDRA NAYAK VS	SURESH KUMAR JENA VS	// OUPADA /208 /2024 ()
345	D-ABLAPL/34447/2024 ABLAPL/13338/2024	STATE OF ODISHA HRUDARANJAN BADHEI VS STATE OF ODISHA	GOKULANANDA SAHU VS	// KHAPRAKHOL /129 /2021 () //